

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NOs. 232 OF 2015 IN  
DFR NO. 889 OF 2015**

**Dated: 09<sup>th</sup> May, 2016**

**In the matter of:-**

**M/s. Everest Power Pvt. Ltd.**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors.**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the parties, list the matter on **26.05.2016.**

**COURT MASTER**